

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

No one present

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C.P(IB) No.201/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>th</sup> December 2017, 10.30 A.M

Name of the Company		Sunrise Stock Broking Pvt.Ltd.-Versus-Sangamyog Commercial Pvt.Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**O R D E R**

No one is present.

Petition has been admitted on 14/11/2017 and Interim Resolution Professional (IRP) has been appointed but till date no progress report has been filed. IRP is directed to file progress report within 7 days from today.

Office is directed to serve a copy of this order on IRP along with the earlier order dated 14/11/2017 regarding admission of the petition by E-mail as well as by Speed Post.

IRP is further directed to appear in person on 20/12/2017.

List on 20/12/2017.

8d

(Jinan K.R.)  
Member (J)

8d

(V.P.Singh)  
Member (J)